CENTRAL ADMINISTRATIVE TRIBUNALCUTTACK BENCH, CUTTACK, ORDER SHEET

COURT NO.: 126/07/2019O.A./260/253/2019S S S RAO

-V/S-

 ${\tt INTELLIGENCE\ BUREAUITEM\ NO:12FOR\ APPLICANTS(S)} \quad {\tt Adv.\ :None\ appears\ for\ the}$

applicant

FOR RESPONDENTS(S) Adv.:Mr. S. Behera

Notes of The Registry	Order of The Tribunal
	None appears for the applicant.
	Ld. Counsel for the respondents is present and heard. He submitted that the applicant has joined in the new place of his posting. Hence, the OA has become infructous since none represents for the applicant.
	Since no one is present on behalf of the applicant, the OA is dismissed in default for non-prosecution on the part of the applicant.
	Copy of this order be given to Ld. Counsels for both the sides.
	(SWARUP KUMAR MISHRA) (GOKUL CHANDRA PATI) MEMBER (J) MEMBER (A)
	pms